

NOTICE

IN PARTIAL MODIFICATION to the notice of assignment for taking up matters physically at Nagpur Bench dated 24th September 2021, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that, the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the matters Physically, at the **Nagpur Bench** w.e.f. **11th October 2021** :

On 11 to 14 October 2021

| Sr. No. | Sitting | Assignment | E-mail address |
|---------|--|---|--|
| 1 | The Hon'ble Shri Justice V. M. DESHPANDE AND The Hon'ble Mrs. Justice PUSHPA V. GANEDIWALA | For admission, hearing and order matters therein: (A) All Criminal Appeals. (B) All Criminal Writ Petitions. (C) All Criminal work of the Division Bench not assigned to any other Court. | dbcourt3ngp@gmail.com |
| 2 | The Hon'ble Shri. Justice A. G. GHAROTE | For admission, hearing and order matters therein : (A) All Civil Writ Petitions of even years. (B) All First Appeals. | sbcourt6ngp@gmail.com |
| 3 | The Hon'ble Shri. Justice N. B. SURYAWANSHI | For admission, hearing and order matters therein : (A) All Civil Writ Petitions of odd years. (B) All Civil Revision Applications. (C) All Misc. Civil Applications. (except assigned to other Court). | sbcourt7ngp@gmail.com |

NOTE

(1) In the event of non availability of any Court as also in the event of any Court passing order for not placing the matter before any Court, then (Wherever the standing orders apply) the matters be placed before the Court as per the Standing Orders Notice dated 29th June 2021 and subsequent modifications thereto.

(2) The Advocates and parties-in-person should follow strictly the instructions in the **SOP (Annexure-A)** i.e. SOP for physical hearing published on official website of Bombay High Court.

By Order,

High Court, Appellate Side, Bombay)
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Date : 5th October 2021)

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)